

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

OA No. 179 of 2003

Monday, this the 26th day of May, 2003

CORAM

HON'BLE MR. A. V. HARIDASAN, VICE CHAIRMAN
HON'BLE MR. T. N. T. NAYAR, ADMINISTRATIVE MEMBER

4. G. Ramachandran nair,
S/o Raman Pillai,
Senior TOA(G), Office of the
Executive Engineer, BSNL,
Telecom Civil Division No.2, Pattom,
Thiruvananthapuram
residing at TC VII/775,
Kesavapurathu Veedu, Maruthamkuzhi,
Thiruvananthapuram-13 Applicant

[By Advocate Mr. Vishnu S Chempazhanthiyil]

Versus

1. Chief Engineer Civil,
BSNL, Thiruvananthapuram-23
2. Chief General Manager,
BSNL, Kerala Telecommunication,
Thiruvananthapuram.
3. Director General, BSNL, New Delhi.
4. Union of India, rep. by its Secretary,
Ministry of Communications,
New Delhi. Respondents

[By Advocate Mr. P. Vijayakumar, ACGSC]

The application having been heard on 26-5-2003, the Tribunal on the same day delivered the following:

ORDER

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

The applicant, an employee absorbed in the Bharat Sanchar Nigam Limited (BSNL for short), has filed this application challenging Annexure A-8 order dated 9-5-2002 by which he was informed that he was not entitled to be considered for officiating promotion with effect from 1-1-1994 as he was

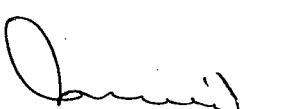
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opted only later and he was not there in the first screening test as also Annexure A-10 order dated 21-1-2003 turning down his claim for officiating promotion to the cadre of Sr.TOA.

2. When the application came up for hearing, learned counsel of the applicant, taking note of the fact that this Bench of the Tribunal has held that the Central Administrative Tribunal has no jurisdiction to entertain applications in regard to the grievances of the absorbed employees of BSNL, sought permission to withdraw the application granting liberty to the applicant to seek appropriate reliefs before the proper forum. The request is granted.

3. The Original Application is dismissed as withdrawn with liberty to the applicant to seek appropriate relief before the proper forum. No costs.

Monday, this the 26th day of May, 2003



T.N.T. NAYAR
ADMINISTRATIVE MEMBER



A.V. HARIDASAN
VICE CHAIRMAN

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